

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**  
**COURT-VI**

Item No. 105  
IB-274/PB/2019

**IN THE MATTER OF:**  
Central Bank of India

...PETITIONER

**Vs.**

RS Ingot and Billet Pvt. Ltd.

...RESPONDENT

**Section**  
U/s 7 of IBC, 2016

Order delivered on 06.02.2024  
(Hearing through VC & Physical Mode)

**Coram:**  
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

**For the Petitioner/Financial Creditor** :  
**For the Liquidator** :Mr. Abhishek Anand, Ms. Jasleen  
Singh Sandha (Advs)  
**For the Respondent/Corporate Debtor** :

**ORDER**

List the matter before the Regular Bench on **04.03.2024**.

Sd/-  
(Rahul Bhatnagar)  
Member (T)

Sd/-  
(Bachu Venkat Balaram Das)  
Member (J)